

(
SLP(Crl.)... 4144-4147 OF 2003

ITEM No.MM-2

Court No. 1

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Crl.M.P. Nos. 4144-4147/2003 in
Petition(s) for Special Leave to Appeal(Crl.)...../2003
(From the judgments and orders dated 19/02/2003, 03/03/2003,
07/04/2003 & 21/04/2003 in Crl.Misc. No. 15400/2002
of The HIGH COURT OF PATNA)

ANIL KUMAR & ORS.

Petitioner (s)

VERSUS

S.T. ANANDA BHANTE @ S.T. ANANDA & ORS.

Respondent (s)

(for permission to file SLP)

Date : 30/04/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Petitioner (s) Mr. Amarendra Sharan, Sr. Adv.
Mr. Ugra Shankar Pd.,Adv.

For Respondent (s)

UPON being mentioned by the counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....T.....J.R

List on 5th May, 2003.

(D.P. WALIA)
Court Master

(S. KRISHNAN)
Court Master